

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :4th September, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	M.A. No. 74/2018 IN Original Application No. 56/2014 (THC) (CZ) WITH	Harish Vyas Vs. Union of India &Ors.	Mr. R. S. Mehta, Adv. for Applicant Ms. ZubiaSajid, Adv. Mr. Om Shankar Shrivastav, Adv. for R-1
2.	M.A. No. 75/2018 IN Original Application No. 310/2014 (THC) (CZ) WITH	Harish Vyas Vs. Union of India &Ors.	
3.	M.A. No. 76/2018 IN Original Application No. 156/2014 (THC) (CZ) WITH	Harish Vyas Vs. Chief Conservator of Forest &Ors.	
4.	M.A. No. 77/2018 IN Original Application No. 106/2014 (THC) (CZ)	Harish Vyas Vs. Rajasthan State Pollution Control Board	
FOR HEARING			
5.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi &Ors. Vs. Union of India &Ors.	Mr. Sourabh Sharma, Adv. for Applicant Mr. NilavaBandhyopadhya& Mr. Tushar Roy, Advs. for R-2
6.	Original Application No. 594/2017 (Earlier O.A.No.95/2015(CZ))	LaxmiChouhan Vs. Union of India &Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. ApoorvKurup, Adv. for R-6 & 7
7.	Original Application No. 595/2017 (Earlier O.A.No.36/2015(CZ))	LaxmiChouhan Vs. Union of India &Ors.	Mr.RahulChoudhary, Adv. for Applicant Mr. NarenderHooda, Sr. Adv. with Mr. ShubhamBhalla, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajkumar, Adv. for CPCB Mr. RajulShrivastav, Adv.
8.	Original Application No. 455/2018 (Earlier O.A. No. 124/2014 (CZ))	Ajay Dubey Vs. State of Chhattisgarh &Anr.	Mr. Rajesh Chand, Adv. for Applicant

9.	Original Application No. 419/2018 (Earlier O. A. No.40/2015 (CZB))	Y. N. Pandey Vs. The Collector, Jagdalpur&Ors.	Mr. NishantAwana, Adv. for Applicant Mr. Rohit Sharma, Adv. for R-2 Mr. Gaurav Choudhary, Adv. for R-4 Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. NishantAwana, Adv. for R-5 Mr. Abhishek Atrey, Adv. for MoEF Mr. Varun Raj Nair, Adv. for CECB
10.	Original Application No. 461/2018 (M.A. No. 1093/2018) (Earlier O.A. No. 326/2014 (CZ))	Shailendra Jain Vs. M/s Devi Ahilya New Cloth Market Company &Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant
11.	M.A. No. 476/2018, M.A. No. 477/2018 & M.A. No. 840/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ))	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh &Ors.	Mr. BalenduShekhar, Adv. for R-6 Mr. SiddarthBawa, Adv. Mr. RajulShrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr. Devraj Ashok, Adv. for Karnataka Mr. BalenduShekhar, Adv. for Bhopal MC

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